

Bench I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH ' KOLKATA

T.P NO 20/2016 (C.P No. 59/2004)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 11.30 A.M.

Name of the Company Under Section		Rio Tinto Minerals Development Ltd -Vs- Rio Tinto Orissa Mining Ltd & Ors. 397/398		
01.	MR RAJ KUMAR MEHTA, ADV ADVOCATE FOR MS. HIMANSHI ANDLEY, ADV RESPONDENT NO.2 Kimfordley COMC)			
2.	FEBIN MATHER	VARGUESE ADV	PETITIONER	fels:
3.	Bishnu pro	spad poollan —	At rocate for the Respondent No-3.	ASI
4.	MOUSYUMAI BI	MATT ACHAR YA ADV	RESPONDENTNO.1.	m.

ORDER

- Ld. Counsels for the petitioner and the respondent nos. 1, 2 and 3 are present.
- Ld. Counsel for the petitioner made a request for adjournment on the ground that winding up petition between the parties are

pending before the Hon'ble Orissa High Court and is listed for hearing.

Ld. Counsel for the respondents has no objection for adjournment.

List the matter on 26/10/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)